

गङ्गाप्रदेश शासन,
जनजातीय कार्य विभाग
मंत्रालय

मोपाल दिनांक 29 अगस्त, 2018

जनजातीय कार्य मंत्रालय,
शास्त्री भवन, नई-दिल्ली
विषय:- माझी अनुसूचित जनजाति को संभार अन्य जातियां जैरो हीपर, कहार, गोई, केवट, मल्लाह
निषात आदि को अनुसूचित जनजाति अधिसूचित करणे बावत।
संदर्भ:- भारत सरकार जनजातीय कार्य मंत्रालय का पत्र क्रमांक 12016/14/2001/C&LM दिनांक
17.06.2016 एवं इस विभाग का समसंख्यक पत्र दिनांक 30.04.2016

— 00 —

कृपाया उपरोक्त विषयार्थात् सम्बन्धित पत्रों का अवलोकन करने का कष्ट करें।

कृपया उपरोक्त विषयांतर्गत सदसित पत्रों का अवलीकन करने का कष्ट करें।
भारत सरकार द्वारा अनुसूचित जनजाति आदेश अधिनियम, 1950 मध्यप्रदेश पुनर्गठन अधिनियम
2000 की अनुसूची-8 में उल्लेखित अनुसार मध्यप्रदेश राज्य के लिये सूची के सरल क्रमांक -29 पर
अनुसूचित जनजाति आदेश अधिनियम, 1950 मध्यप्रदेश राज्य में अनुसूचित जनजाति अधिसूचित है।

2. इस विषय पर राज्य मन्त्रि-परिषद् द्वारा दिनांक 4-फरवरी-2004 को निर्णय लिया गया है कि "माझी" एत मझावार अनुसूचित जनजाति के समान अन्य जातियों जैसे धीवर, कंबट, कहार, मोई, मल्लाह, निषाद आदि को अनुसूचित जनजाति अधिसूचित करने के लिए भारत सरकार को अनुशंसा की जाए।

इस परिप्रेक्ष्य में म0प्र0 शासन आदिम जाति तथा अनुसूचित जाति परंपरागत विधायक निषाद आदि को अनुसूचित जनजाति माना जा रहा है। भारत सरकार जनजातीय कार्य मंत्रालय के एफ-7-4/2004/25-5 दिनांक 17 फरवरी, 2004 को भारत सरकार जनजातीय कार्य मंत्रालय को मांडी एवं मडलार अनुसूचित जनजाति के समान अन्य जातियों जैसे धीवर, केवड, कहार, भोई, मल्लाह, निषाद आदि को अनुसूचित जनजाति अधिसूचित कर अवगत कराने का अनुरोध किया गया था। विभागीय सम्बन्धक पत्र दिनांक 04.08.2008 एवं 30.04.2016 द्वारा स्मरण भी कराया गया था।

3/ विभागीय पत्र दिनांक 30.04.2016 के संदर्भ भारत सरकार जनजातीय कार्य मंत्रालय के पत्र क्रमांक 12016/14/2001/C&LM दिनांक 17.06.2016 के परिप्रेक्ष्य में मंत्रालय शासन जनजातीय कर्तार विभाग मंत्रालय के आदेश दिनांक 30.05.2017 द्वारा दीमर, कछार, भोई, केवट, मल्लाह, सिपाई आदि जातियों की सामाजिक स्थिति एवं विशेष अध्ययन एवं विमर्श हेतु विशेषज्ञ समिति का गठन किया गया। समिति द्वारा प्रतिवेदन दिनांक 06.08.2018 राज्य शासन को प्राप्त हुआ है। समिति द्वारा अनुशंसा की गई है कि "राज्य सरकार भारत सरकार से आग्रह करे कि दीमर/ दीमर/ भोई/ कछार/ केवट/ सिपाई/ मल्लाह, जातियों को अनुसूचित जनजाति की अनुसूची की "माझी" जाति के समक्ष सम्मिलित की जाये एवं अधिसूचना जारी की जाये।" समिति का प्रतिवेदन दिनांक 06.08.2018 संलग्न है।

तदनुक्रम धीमर/धीसर/भोई/कहार/कौट/मिषाद/भरुआह, जातियों की अनुसूचित जनजाति की अनुसूची की "माझी" जनजाति को रागदा सम्मिलित करने एवं अधिसूचना जारी करने हेतु प्रस्ताव प्रेषित है।

सहायक संचालक
आदिवासी विकास
महाराष्ट्र

जनजातीय कार्य विभाग

GOVT. HATTA, RAISE BODHI

F.No. 12014/2001-C&LM
Government of India
Ministry of Tribal Affairs
(C&LM Division)

Jeewan Tara Building (First Floor, Gate No. 6)
Bansod Marg, Patel Chowk, New Delhi-110001

Dated: 13th March 2020

To

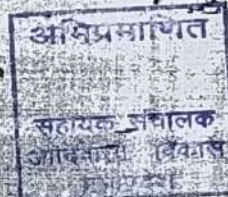
The Principal Secretary,
Scheduled Tribes Department,
Govt. of Madhya Pradesh,
Secretariat, Vallabh Bhawan,
Bhopal-462004.

Subject: - Writ Petition (Civil) No. 23105 of 2019 filed by Shri Rakesh Kumar in the High Court of Madhya Pradesh (Jabalpur Bench) regarding inclusion of various communities in Scheduled Tribes list of Madhya Pradesh - Regarding.

Sir,

Please refer to the Order dated 17.12.2019, passed by High Court of Madhya Pradesh (Jabalpur Bench) in the matter of Writ Petition (Civil) No. 23105 of 2019 filed by Shri Rakesh Kumar, directed to Respondent No.1 (i.e. Ministry of Tribal Affairs, New Delhi) to take final decision in the matter and pass appropriate order on the recommendation of the State Government dated 08.08.2018 (Annexure P/10). The aforesaid exercise is completed within a period of three months from submitting certified copy of this order. It is made clear that this Court has not expressed any opinion on the merits of the case and the Respondent No. 1 has to take final decision on the proposal/recommendation made by the State Government. With the aforesaid, this Petition stands disposed of.

2. State Government of Madhya Pradesh, vide its letter dated 08.08.2018 had recommended for inclusion of various castes i.e. "Dheemar, Kahar, Bhoi, Keval, Mahah, Nishad" etc. as synonyms of caste "Mahi" in the Scheduled Tribes list of Madhya Pradesh on the basis of their primitive traits, distinctive culture.



Scanned by CamScanner

occupation, backwardness, etc. Currently, these communities are in the list of Other Backward Tribes of Madhya Pradesh.

3. Government of India on 16.06.1999 and further amended on 25.06.2002 had laid down the modalities for deciding the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes. As per these modalities, only those proposals which have been recommended and justified by the concerned State Government/UT Administration and concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) are to be considered and legislation amended.

4. As per the modalities, opinion of the Office of Registrar General of India and National Commission for Scheduled Tribes has been obtained on said proposal of Government of Madhya Pradesh. Both, Office of Registrar General of India (ORGI) and National Commission for Scheduled Tribes, have not recommended the proposal.

5. In terms of the approved modalities the proposal of State Government of Madhya Pradesh for inclusion of Dheemar, Kahar, Bhol, Kayot, Mailah & Nishad as synonyms of Majhi in the list of Scheduled Tribes of Madhya Pradesh has been considered with reference to the comments / opinion of ORGI and NCST and competent authority has decided to reject said proposal.

Yours faithfully,

Digitally signed by Asghar Ali
 Dated: 13/12/2019 13:16:22 PST 2020
 Reason: Approved

(Asghar Ali)

Under Secretary to the Government of India

Email: asghar.ali@nic.in
 Phone: 011-23340456

Copy to:

(i) Shri Rakesh Kumar, S/o Late Shri Babulal, UG-168, Vivekanand Nagar, Karond, Bhopal (Madhya Pradesh) for information in compliance to the Order dated 17.12.2018, passed by High Court of Madhya Pradesh (Jabalpur Bench) in the matter of Writ Petition (Civil) No. 23105 of 2019

(ii) Shri Jinendra Kumar Jain, Assistant Solicitor General of India (ASGI), (High Court of Madhya Pradesh at Jabalpur), P/63, Shishak Colony, Chertal Ward, Near State Bank Colony, Jabalpur (Madhya Pradesh), (Mobile No. 09425387539 / 9131661824), with the request to record compliance to the Order of the Hon'ble High Court of Madhya Pradesh (Jabalpur Bench) in the W.P. (Civil) no. 23105 of 2019.

